

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 29

MA 3169/2019

In

CP 2310/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **27.10.2023**

NAME OF THE PARTIES: RUKMANI RAM TANWANI

V/s

INDUSIND BANK LTD

Section 59 OF THE COMPANIES ACT, 2013

ORDER

Ms. Vinay Chauhan, Ld. Counsel for the Petitioner present. Mr. Avinash R. Khanolkar a/w Ms. Surekha Yadav, Ld. Counsel for Respondent present. Mr. Ninad Sahasrabuddhe, Ld. Counsel for Respondent No.2 present.

Ld. Counsel for the Respondent No. 1 seeks time to place on record the reply which is under signature. As a last and final opportunity one week time is granted. Upon receipt of copy of reply, the Applicant may file rejoinder one week thereafter.

List this matter on 29.11.2023.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)